

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 23.

C.P. (IB)/182(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Infraweld Services**

Vs

Offshore Infrastructures Limited

IBC Under Sec 9

ORDER

Adv. C. S. Lamba i/b Mitali Chhatpar for OC. None for CD.

It is seen from the record that the matter is already listed on **04.10.2023**.

List on the **same date**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//